

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-102**  
IB-622/ND/2022  
New IA/2194/2024

**IN THE MATTER OF:**

State Bank of India

**Vs.**

M/s. Schon Ultra Wares Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Anand, Mr. Ishaan Dhingra, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2194/2024:-**

This is an application filed by the Resolution Professional under Section 66 of the IBC, 2016. Heard the submissions made by Ld. Counsel on behalf of Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **04.06.2024.**

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**